

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 635/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Soni Steel & Appliances Pvt. Ltd
V/s
Sumeet Appliances Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Aashish Agarwal	Counsel for Respondent Company	<i>A Agarwal</i>
2.	Ms. Melwyn Fernandes	Advocate for Respondent Company	<i>Fernandes</i>
	Ankita Upadhyay	Advocate for Petitioner	<i>Ankita</i>

ORDER
CP 635/I&BC/MB/MAH/2017

1. Learned Representatives of both sides are present.
2. Adjourned to **15.01.2018**.

Sd/- :

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 19.12.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)